

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

Subject:- Assignment of old cases pending disposal before the High Court Wing Jammu to various Hon'ble Benches.

ORDER

No.: 234 of 2024/RG

Dated: 01.03.2024

In continuation to High Court Order No. 223 of 2024/RG dated 27.02.2024 regarding the above captioned subject, it is hereby ordered that the assigned cases **up to the year 2005**, shall be listed before the designated bench(es) through virtual mode, in case any of the designated bench(es) is rostered at Srinagar Wing at any point of time.

Further, Registry is also permitted to pre-pone the next dates of hearing in some cases to ensure their speedy disposal.

By Order


(Shahzad Azeem)
Registrar General

No: 6195-6227/RG/195

Dated: 01.03.2024

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for kind information of His Lordship.
2. Secretary to Hon'ble Mr./Mrs. Justice _____;
.....for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
4. Director, J&K Judicial Academy;
5. Registrar Rules, High Court of J&K and Ladakh, Jammu;
6. Registrar Computers (I.T.), High Court of J&K and Ladakh, Jammu;
7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
8. Joint Registrar Judicial (Protocol), High Court of J&K and Ladakh, Jammu/Srinagar;
.....for information and necessary action.
9. Incharge NIC, High Court of J&K and Ladakh for information and uploading the same on the official website of the High Court.
10. Incharge Library, High Court of J&K and Ladakh Jammu/Srinagar for information and keeping the record of the same.
11. Order book.


Registrar General